

(b) and (c) There are at present two Water Supply Projects execution in the State of Gujarat with foreign assistance.

The World Bank (IDA) has agreed to provide an assistance of 72 million US dollars for a project costing Rs. 137.5 crores approximately. The project has both urban and rural water supply components in addition to a sewerage component. Under the Rural Component piped water supply to about 250 problem villages divided into 7 regional groups and to about 110 individual problem villages is to be given. The State Govt. has estimated a disbursement of 10 million US dollars for the year 1983-84 in connection with Project work.

The Govt. of Netherlands has also agreed to give financial assistance to the extent of 24 million DFL (Rs. 88.8 million approximately) for a Rural Water Supply Project in 3 Talukas of Banaskanta Distt. of Gujarat. The Project envisages coverage of 72 villages with protected water supply. According to the information furnished by Govt. of Gujarat 50 out of the 72 villages has so far been covered with supply of potable water. The project is expected to be completed by June, 1984.

(d) It is expected that under Point No. 8 of the New 20-Point Programme all the problem villages in the State including those in the coastal areas would be covered by March, 1985.

#### **Rehabilitation of Tribals Displaced Due to Forestry Development Programme**

10225. SHRI GIRIDHAR GOMANGO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether his Ministry is aware of the guidelines issued by the Ministry of Home Affairs for rehabilitating tribals displaced due to forestry development programmes, projects being taken up by his Ministry and Forest Development Corporations of the States;

(b) if so, the details thereof and the measures taken to implement the guide-

lines by his Ministry and the guidelines issued to the States and this regard; and

(c) the Forestry Development projects taken up by the States and his Ministry during Fifth and Sixth Five Year Plans and the total number of villages shifted and population displaced, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b) This Ministry is aware of the guidelines issued by the Ministry of Home Affairs for rehabilitating tribals displaced on account of location of irrigation, industrial and mining projects as well as other developmental activities. The guidelines of the Ministry of Home Affairs have gone to all the State Governments and Union Territory Administrations.

(c) The Ministry of Agriculture has not taken up any forestry development project during the 5th. and 6th. Five Year Plans involving the shifting of villages or displacement of population.

#### **Composition of General Body of ICAR**

10226. DR. A.U. AZMI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether composition of General Body of ICAR Society was arrived at keeping its mandate/nature of work into account; if so, justification for inclusion of each member into this body and meeting-wise from 1 January, 1979 the person attending it as regular member and/or its alternate and decision Government took to correct the gap in cases where the regular member failed to attend even a single meeting upto 1 May, 1984;

(b) whether Government have ascertained the reasons for such non-attendances and taken corrective steps; if so, particulars thereof; and

(c) whether due to such persistent non-participation of numerous impor-